

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1644  
ANSWERED ON:19.07.2004  
MEDICAL FACILITIES TO LABOURERS  
Owaisi Shri Asaduddin

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of workers covered under ESI scheme State-wise;
- (b) the number of ESI hospitals/dispensaries set up in the country, State-wise;
- (c) whether these hospitals/dispensaries are not sufficient to meet the growing demand of workers in the country particularly in Hyderabad in Andhra Pradesh;
- (d) if so, whether the Government has authorized labourers to take treatment in other hospitals in case of emergency;
- (e) if so, the details thereof and if not, the reasons thereof; and
- (f) the steps taken or being taken by the Government to provide better medical facilities to the workers?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

- (a): The state wise position of Insured workers as on 31.3.2003 is given in Annexure-I.
- (b): The state wise position of hospitals and dispensaries managed by State Governments and ESI Corporation is given in Annexure-II.
- (c): Given the number of Insured Persons, the number of Hospitals and Dispensaries under the ESI Scheme is by and large adequate in most parts of the country including Hyderabad.
- (d) & (e): Patients covered under the ESI Scheme are generally expected to go to the ESI Hospitals and Dispensaries, or other Hospitals/Clinics wherein tie up arrangements have been made. However, in emergency, the patients may obtain treatment from the nearest Hospital.
- (f): The following steps have been taken to provide better medical facilities to the workers:
  - i) Action plans have been drawn up to augment the availability of equipment and for upgrading & modernizing the diagnostic and clinical facilities.
  - ii) To provide more comprehensive Medical services to Insured Persons and their families, tie-up arrangements with specialized hospitals have been made by various State Governments. Also a Revolving Fund mechanism has been put in place to more easily access such services.
  - iii) One hospital per State has been/is being taken over, with the consent of the State Government concerned by ESI Corporation to be run directly so as to give financial relief to the State Governments. These hospitals are being better equipped and their scope of services is being widened to provide comprehensive secondary care medical services.
  - iv) The ceiling for reimbursement of expenditure on provision of medical care by State Governments has been enhanced from Rs.600/- in 2000-03 to Rs.750/- per Insured Person family unit in 2004-05.

**ANNEXURE-I**

**TOTAL NUMBER OF INSURED PERSONS COVERED UNDER THE SCHEME**

Sl. No. NAME OF STATE/U.T. NO. OF INSURED PERSONS AS ON 31.3.2003

1. Andhra Pradesh 567550

2. Assam	33300
3. Bihar	32900
4. Chandigarh Admn	29500
5. Chhatisgarh	24100
6. Delhi	561100
7 Goa	78150
8. Gujarat	511700
9. Haryana	399700
10. Himachal Pd.	43900
11. J & K	17400
12. Jharkhand	72100
13. Karnataka	724700
14. Kerala	356350
15. M.P.	185950
16. Maharashtra	1122250
17. Meghalaya	1500
18. Orissa	128450
19. Pondicherry	57750
20. Punjab	372800
21. Rajasthan	267450
22. Tamilnadu	1104900
23. U.P.	460950
24. Uttranchal	21700
25. West Bengal	652000
Total	7828150

ANNEXURE-II

STATE-WISE POSITION OF ESI HOSPITALS & DISPENSARIES AS ON 31.3.2003.

HOSPITALS DISPENSARIES

1. Andhra Pradesh	11	135
2. Assam	1	27
3. Bihar	3	25
4. Chandigarh	1	2
5. Chhatisgarh	-	12
6. Delhi	4	43
7 Goa	1	9
8. Gujarat	12	125
9. Haryana	5	68
10. Himachal Pradesh	1	9
11. Karnataka	9	147

12. Kerala 13 135
13. Madhya Pradesh 7 48
14. Maharashtra 14 64
15. Meghalaya - 1
16. Orissa 5 49
17. Pondicherry 1 15
18. Punjab 7 70
19. Rajasthan 5 66
20. Tamil Nadu 9 187
21. Uttar Pradesh 16 129
22. Uttranchal - 7
23. West Bengal 14 37
24. Jammu & Kashmir - 8
25. Jharkhand 3 29

Total 142 1447